

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O IC-Lgl/56/2021-02 dated 02.12.2021

IC-Lgl/19/2021-02 dated 07.12.2021

GOVERNMENT ORDER NO:- 5737-JK (LD) of 2021

DATED:- 10 - 12 - 2021

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department (DHHK) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10 - 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5737 -JK(LD) of 2021 dated 10.12.2021

S No.	Case No. with title	OIC
1	WP() No. 22942021 titled Surat Jan V/s UT of J&K and Ors	Abdul Majeed Lone, Joint Director handicraft Kmr
2	WP(C) No. ---/2021 titled Gh. Mohd Wani & Ors V/s UT of J&k and Ors	Mr Shariq Iqbal Lone A.D.H Srinagar
3	WP(C) no. ---/2021 titled Mohd Yousuf Lone & Ors	Mr Zahid Rashid, Dy Registrar Induscos Kmr.
4	CCPS No.328/2019 Tej Krishan Raina Vs Arun Kumar & Anr	Mr. Pardeep Singh Manhas, KAS, Joint Director Handicrafts & Handloom Department Jammu


10/12